

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4348**  
**TO BE ANSWERED ON 07<sup>th</sup> JANUARY, 2019**

**EXPORT OF ORGANIC PRODUCTS**

4348. SHRI SUDHEER GUPTA:  
SHRI ASHOK SHANKARRAO CHAVAN:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has notified a policy for facilitating the export of organic products with specific safety standards, traceability norms, soil certification guidelines, etc.;
- (b) if so, the details thereof along with the details of the agencies in the country who have the authority to certify organic products for export;
- (c) the quantum of export of certified organic products from India during each of the last three years and the current year;
- (d) the quantum of foreign exchange earned in this regard during the said period; and
- (e) the steps taken/being taken by the Government to increase the export of organic food and promotion in the global market?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

- (a) Yes, Madam.
- (b) Ministry of Commerce & Industry has implemented the National Programme for Organic Production (NPOP) since 2001 with the following objectives:
  - i. To provide the means of evaluation of certification programme for organic agriculture and products (including wild harvest, aquaculture, livestock products) as per the approved criteria.
  - ii. To accredit certification programmes of Certification Bodies seeking accreditation.
  - iii. To facilitate certification of organic products in conformity with the prescribed standards.
  - iv. To facilitate certification of organic products in conformity with the importing countries organic standards as per equivalence agreement between the two countries or as per importing country requirements.
  - v. To encourage the development of organic farming and organic processing.

Currently, 29 Certification Bodies are accredited for carrying out inspection and certification for process certification of organic products for exports from the country. List of the accredited Certification Bodies is at Annexure-I.

(c) & (d) The quantity and value of certified organic products exported from the country during the last three years is as follows:

Year	Export (Quantity) (MT)	Export (Value) in crore Rs.	Export (Value) million USD
2017-18	458339	3453.48	516
2016-17	309767	2478.17	370
2015-16	263687	1975.87	298

(e) The promotion of exports of organic products is a continuous process. The newly introduced Agriculture Export Policy provides an assurance that no restrictions will be placed on export of organic products. The Agricultural & Processed Food Products Export Development Authority (APEDA), an autonomous organisation under the administrative control of Department of Commerce, has been mandated with the export promotion of organic products. APEDA provides assistance to the exporters of organic products under various components of its export promotion scheme.

\*\*\*\*\*

<u>LIST OF ACCREDITED CERTIFICATION BODIES UNDER NPOP</u>	
Sl. No.	Name of Cerification Body
1	Bureau Veritas (India) Pvt. Limited
2	ECOCERT India Pvt. Ltd.
3	IMO Control Pvt. Ltd.
4	Indian Organic Certification Agency (INDOCERT)
5	Lacon Quality Certification Pvt. Ltd.
6	OneCert International Private Limited.
7	SGS India Pvt. Ltd.
8	CU Inspections India Pvt Ltd.
9	Uttarakhand State Organic Certification Agency (USOCA)
10	APOF Organic Certification Agency (AOCA)
11	Rajasthan Organic Certification Agency (ROCA)
12	Vedic Organic Certification Agency
13	ISCOP (Indian Society for Certification of Organic Products)
14	TQ Cert Services Private Limited (formerly FoodCert India Private Limited)
15	Aditi Organic Certifications Pvt. Ltd
16	Chhattisgarh Certification Society, India (CGCERT)
17	Tamil Nadu Organic Certification Department (TNOCD)
18	Intertek India Pvt. Ltd.
19	Madhya Pradesh State Organic Certification Agency
20	Odisha State Organic Certification Agency (OSOCA)
21	Natural Organic Certification Agro Pvt. Ltd.
22	Fair Cert Certification Services Pvt. Ltd.
23	Gujarat Organic Products Certification Agency (GOPCA)
24	Uttar Pradesh State Organic Certification Agency
25	Karnataka State Organic Certification Agency
26	Sikkim State Organic Certification Agency (SSOCA)
27	Global Certification Society
28	GreenCertBiosolutionsPvt. Ltd
29	Telangana State Organic Certification Authority

\*\*\*\*